NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.105/ BB/2017	-	For compliance of office objections raised by registry	Dulo 7 of	Mack Telecom Services Pvt. Ltd. Vs Mr. Ganesh Das

NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
initia	PCS for petitioner in a ting collection of the list of creditors f	is present. Fight is a petition filed by the acy resolution processurater Section 10 of to the creditors whose value is around Filed with the Tribunal.	Corporate applicant for I&B Code. Therefore, it Rs.2.00 lakhs and above

The petitioner company to collect the notices prepared in the name of creditors with the above ceiling and serve on the creditors and also to file proof about service.

List it on 08.12.2017.

MEMBER (J)

NABAE (IN CADITAL)

MEMBER (T)